

11.11.2024

PRONOUNCEMENT OF JUDGMENTS

COURT NO. 10
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

CLICK TO JOIN VC:

MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtvc1>

AT 2:30PM

1.CRL.A. 360/2009

AKASH S/O SALLI

R/O: H.NO. 13/93

KALYANPURI

DELHI-91

(Presently confined in, central Jail No. 2, Tihar New Delhi).

.....Appellant

Through: Mr. Archit Upadhyay and Mr.
Ayush Kumar Adv.

versus

STATE (N.C.T) OF DELHI

.....Respondent

Through: Mr. Satish Kumar, APP for the
State with SI Mayank Istwal.

11.11.2024

PRONOUNCEMENT OF JUDGMENTS

COURT NO.32

HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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<https://delhihighcourt.webex.com/meet/dhceecourtvc2>

AT 2:30PM

1. CRL.M.C. 5108/2022, CRL.M.A. 20383/2022
RAFFLES EDUCATION CORPORATION LTD

.....Petitioner

Through: Mr. Sandeep Sethi, Sr. Adv. with Mr. Shri Singh, Mr. Faraz Maqbool, Mr. Chandan Kumar, Ms. Sana Juneja, Ms. Surabhi V., Advs.

versus

STATE OF NCT OF DELHI & ANR.

.....Respondents

Through: Ms. Priyanka Dalal, APP for the State and SI Mukesh Chauhan, PS EOW, Mandir Marg.

Mr. Vivek Sood, Sr. Adv. with Mr. Achint Singh Gyani, Mr. Aman Singh Rathore, Mr. Varun Chugh, Ms. Shreya Mittal, Ms. Shagun S. Chugh, Mr. Utsav, Advs. for R-2.

COURT NO. 25
HON'BLE MR.JUSTICE AMIT MAHAJAN

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AT 2:30PM

1. **CRL.A. 427/2024 & CRL.M.(BAIL) 745/2024**

SUNIL SHARMA Appellant

versus

STATE (NCT OF DELHI) & ANR. Respondents

Advocates who appeared in this case:

For the Appellant : Mr. Paranjay Chopra, Adv.

For the Respondents : Mr. Ajay Vikram Singh, APP for the State.
 SI Savita Solanki, PS Punjabi Bagh.

2. **CRL.M.C. 5464/2019 & CRL.M.A. 38989/2019**

ANEES UR RAHMANPetitioner

versus

**M/S SMAL FARMERS AGRIBUISNESS
 CONSORTIUM** Respondent

Advocates who appeared in this case:

For the Petitioner : Mr. Vatsalya Vigya, Advocate (Through V.C.) & Mr. Kanhaiya Kumar, Advocate

For the Respondent : Mr. Ravindra Kanth &Dr. Puran Chand, Advocates

3. **CRL.REV.P. 682/2023**

SATISH KUMAR JAIN Petitioner

versus

**STATE OF NCT DELHI
 & ANR.** Respondents

Advocates who appeared in this case:

For the Petitioner : Mr. Mohit Rana & Ms. Manjula Khatri, Advs.

For the Respondent : Mr. Rajkumar, APP for the State with Mr. Vinay Kumar, Mr. Tushant, Mr. Rajiv Kumar Dubey & Mr.
 Dipanshu Aggarwal, Advs.
 SI Naveen, PS- Palam Village

4. **CRL.M.C. 298/2019 CRL.M.A. 1274/2019 & CRL.M.A. 7722/2022**

SH. JAI BHAGWANPetitioner
 versus
STATERespondent

Advocates who appeared in this case:

For the Petitioner : Mr. Ashutosh Jha & Mr. Oleander D. Singh, Adv.

For the Respondent : Mr. Naresh Chahar, APP for the State.
 SI Nitin Singh, ARSC / Crime Branch.

5. **BAIL APPLN. 1628/2024 & CRL.M.A. 14166/2024**

DEEPAK TIWARI Applicant
 versus
THE STATE NCT OF DELHI Respondent

Advocates who appeared in this case:

For the Applicant : Mr. Z.A. Siddiqui, Adv.

For the Respondent : Mr. Ajay Vikram Singh, Mr. Lalit Sharma, Ms. Divya Narang, Ms. Poonam Sachdeva, Mr. Nitesh Sapra, Ms. Bhawna Gandhi, Ms. Ashna Bhalla, Ms. Somya Bhagat & Ms. Shrishti Setia, Advocates.
 SI Tilak Raj, PS Ranhola

6. **CRL.A. 471/2024 & CRL.M.(BAIL) 858/2024**

VIJAY PANDEY Appellant
 versus
STATE OF NCT OF DELHI Respondent

7. **CRL.A. 611/2024**

RAJU SINGH Appellant
 versus
STATE OF NCT OF DELHI Respondent

Advocates who appeared in this case:

For the Appellants : Mr. Ashwin Vaish, Mr. Vinod Pandey, Mr. Himanshu Pandey, Ms. Ritu Pnadey, Mr. Rohan Nair & Mr. Sandeep Yadav, Adv.

For the Respondent : Mr. Ajay Vikram Singh, APP for the State. SI Sachin, PS Seemapuri.

8. **CRL.REV.P. 195/2024, CRL.M.A. 4392/2024, CRL.M.A.4393/2024 & CRL.M.A. 4394/2024**

NARESH Petitioner
 versus
SEEMA Respondent

Advocates who appeared in this case:

For the Petitioner : Mr. Vaibhav Vats (DHCLSC), Adv.

For the Respondent : None

11.11.2024

PRONOUNCEMENT OF JUDGMENTS

HIGH COURT OF DELHI
11.11.2024.

REGISTRAR (LISTING)

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